## GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

# LOK SABHA UNSTARRED QUESTION NO. 1285(H) TO BE ANSWERED ON 25<sup>TH</sup> JULY, 2016

#### BAN ON ROSEWOOD PRODUCTS

### 1285(H). SHRI RAMDAS C. TADAS:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री ) be pleased to state:

- (a) whether rosewood handicraft products have 35 percent share in total export of handicraft products from the country and if so, the details thereof;
- (b) whether the Convention on International Trade in Endangered Species of Wild fauna and flora (CITES) has imposed ban on export and import of rosewood products;
- (c) if so, the details thereof and the reasons therefor; and
- (d) whether the Government proposes to lift the said ban and if so, the details thereof?

#### **ANSWER**

वाणिज्य एवं उद्योग राज्य मंत्री (श्रीमती निर्मला सीतारमण) (स्वतंत्र प्रभार)

# THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (INDEPENDENT CHARGE) (SMT. NIRMALA SITHARAMAN)

(a) The value of export of handicrafts for the last three years and current year is tabulated below:

Export of Handicrafts	
Year	Value (Rs. in Crore)
2013-14	9128.3
2014-15	8426.4
2015-16	10720.6
2016-17 (Apr-May)	1861.1

Source : DGCI&S (Directorate General of Commercial Intelligence and

Statistics)

Data is not separately available for export of Rosewood handicraft

(b) to (d): CITES (the Convention on International Trade in Endangered Species of Wild Fauna and Flora) has not imposed any ban on export or import of Rosewood (Dalbergea Latifolio) which is covered under Appendix 2 of CITES Schedule. As per Schedule 2, Chapter 44 of ITC(HS) Classification of Export and Import Items 2012, export of finished handicraft products of Rodsewood is "free" subject to provisions of CITES. Accordingly,

export of handicraft products made out of Rosewood requires prior permission by the CITES Management Authority. However, import of Rosewood is "free" without any condition.

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